

C. A. T. Bench, JAIPUR

Date of Order

Orders

17/12/52

Mr. M. B. Sharma Counsel for Applicant

Register & Put up in Court for

admission on 13-1-53 as foregone for.

[Signature]
REGISTRAR
C.A.T., JAIPUR

13/1/53

Mr. M. B. Sharma - Counsel for the applicant.

As prayed by the counsel for the applicant the application is dismissed as withdrawn with liberty to file a fresh application. The C.A. stands disposed of as dismissed.

[Signature]

[Signature]
C.A.T. JAIPUR

Copy sent to the app & resp

No. 2 on

vide 779 to 736

Date 1-2-53

[Signature]
30/1/53